GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 794

ANSWERED ON 06.02.2020

EROSION CAUSED BY BRAHMAPUTRA RIVER

794. SHRI ABDUL KHALEQUE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Union Government is aware of the erosion caused by the mighty river Brahmaputra and its tributaries in Assam:
- (b) if so, the details of the total area of land eroded by the rivers during the last five years;
- (c) whether the Government of Assam has sent any proposal to the Union Government/Central Water Commission for flood and erosion control of Beki, Manas and Aye rivers in the districts of Barpeta and Bongaigaon;
- (d) if so, the details of its present status thereof;
- (e) whether the Government of Assam has made fresh proposals on it and if so, the details thereof; and
- (f) whether the Union Government has any plan for multi purpose flood and erosion control programme including fisheries, tourism activities, irrigation canal etc.?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) & (b) As per Morphological studies conducted by IIT Guwahati, the details of the total area of land eroded and deposited by the river Brahmaputra between 2003-11 is as under:-

Year	Erosion (in sq km)	Deposition (in sq km)
2003-05 to 2008-11	252.6	118.6

- (c) & (d) Yes, Two proposals on Beki, Manas and Aie rivers were received in Central Water Commission (CWC). The status of the schemes is as follows:
- (i) Detailed Project Report (DPR) of "Integrated Flood and erosion management of Manas and Beki rivers in districts of Baksa and Barpeta" costing 96 Crore was Deleted/ Returned vide File No.H11016/7/2019-MORPH-CC letter dated 13.03.2019 since no compliance to the comments of CWC was received from State Govt. of Assam for more than three months.
- (ii) DPR of "Protection of village Domgaon, Dababeel, Chotonilibari, Debargaon, Dangaigaon, Birengaon, Bherbheri, Rowmari, Khagrabari, Sanyashibari, Uttar-Popragaon and Popragaon from the erosion of river Aie in Chirang district" costing 125.21 Cr was cleared in 129th Advisory Committee of the Ministry on 08.07.2016. It was also cleared in 5th meeting of Investment Clearance Committee (ICC) held on 10th Feb. 2017.
- (e) No, CWC has not received any fresh proposal from Government of Assam for Manas and Beki river in Baksa and Barpeta district.
- (f) Water being a state subject any plan for multi-purpose flood and erosion control program including fisheries, tourism activities, irrigation canal are planned, formulated and implemented by the concerned state Government within their own resources as per their priority. The union Government supplements the efforts of the states by providing catalytic, technical, promotional & financial assistance.
